

SUPREME COURT OF INDIA

F.No. 3/2021/J-V
Dated: 24th February, 2021

NOTICE

TAKE NOTICE THAT IN THE FOLLOWING DISMISSED/DISPOSED OF MATTERS REQUISITE COURT FEE AS PER THIRD SCHEDULE TO THE SUPREME COURT RULES 2013 HAS NOT BEEN FILED DESPITE AN UNDERTAKING TO THIS EFFECT BEING FILED BY THE CONCERNED ADVOCATES-ON-RECORD/PETITIONERS-IN-PERSON:

S.NO.	SECTION	CASE NO.	CAUSE TITLE	NAME OF THE ADVOCATES-ON-RECORD/PETITIONERS-IN-PERSON
1	X	WP (C)D. No.- 10829/2020	VISHVENDRA TOMAR vs. UNION OF INDIA AND ORS	Mr. Vishvendra Tomar, Petitioner-in-Person
2	PIL-W	WP (C)- 499/2020	ASHOK SURANA vs. GOVERNOR RESERVE BANK OF INDIA	Mr. Ashok Surana, Petitioner-in-Person
3	XIV	SLP (C)D. No.- 11506/2020	SURENDER SINGH vs. GOVT. OF NCT OF DELHI AND ORS	Mr. Ram Kishor Singh Yadav
4	XII-A	SLP (C)- 7181/2020	VENKATA SRIRAMAM KONDURI AND ORS vs. GEETA SIVA TEJASWI TEEGAVARAPU	Mr. S.S. Jauhar
5	XII	SLP (C)- 8295/2020	R. KRISHNAMOORTHY vs. M/S TAMIL NADU SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD	Mr. R. Krishnamoorthi, Petitioner-in-Person

6	III	SLP (C)- 9124/2020	JAYRAJSINH BHARATSINH CHAUHAN vs. THE STATE OF GUJARAT AND ANR	Mr. Nikhil Goel
7	XIV	SLP (C)- 9424/2020	DELHI JAL BOARD AND ANR vs. USHA KAPOOR	Ms. Asha Gopalan Nair
8	XI-A	SLP (C)- 7198/2020	THE INSTITUTE OF HUMAN RESOURCES DEVELOPMENT (IHRD) vs. RAJAN V AND ANR	Mr. Himinder Lal
9	PIL-W	WP (C)D. No.- 11908/2020	COMMUNIST PARTY OF INDIA vs. UNION OF INDIA AND ORS	Mr. Yusuf
10	XVII-A	SLP (C)- 7918/2020	SUDARSHAN GIRI vs. BRANCH MANAGER UNITED INDIA INSURANCE COMPANY LTD AND ANR	Mr. Anand Shankar Jha
11	PIL-W	WP (C)D. No.- 12010/2020	VAIKO vs. UNION OF INDIA AND ORS	Ms. Lakshmi Ramamurthy
12	XII-A	SLP (C)D. No.- 11977/2020	THE STATE OF TELANGANA AND ORS vs. S Q MASOOD	M/S Venkat Palwai Law Associates
13	IV-C	SLP (C)- 8107/2020	SOUTH EASTERN COALFIELDS LTD. AND ORS vs. ASHOK KUMAR THAKUR	Mr. Ashwarya Sinha
14	PIL-W	WP (C)- 569/2020	ANSHUL GUPTA vs. THE UNION OF INDIA	Mr. Anshul Gupta, Petitioner-in-Person

15	X	WP (C)- 550/2020	TIRUPATI BALAJI EDUCATION TRUST AND ORS vs. UNION OF INDIA AND ORS	M/S. Lawyer's Knit & Co.
16	XI-A	SLP (C)- 11164- 11166/2020	THE DIRECTOR GENERAL ESIC AND ORS vs. PARVATHY V.S. AND ORS	Mr. Manish Kumar Saran
17	XIV	SLP (C)- 7519/2020	CIVILIAN WELFARE AND DEVELOPMENT TRUST (REGD.) vs. NIDHI SRIVASTAVA IAS AND ANR	Mr. Md. Azam Ansari
18	IX	SLP (C)- 9800- 9807/2020	THE STATE OF MAHARASHTRA AND ORS ETC. vs. MADHUKAR AND ORS ETC.	Mr. Sachin Patil
19	XVI	SLP (C)- 7429/2020	ADITYA NATH JHA vs. UNION OF INDIA AND ORS	Ms. Aparna Bhat
20	X	WP (C)- 564/2020	MAMTA DHASMANA AND ORS vs. THE UNION OF INDIA AND ANR	Mr. Ambar Qamaruddin
21	PIL-W	WP (C)- 587/2020	M.M. KASHYAP AND ANR vs. UNION OF INDIA AND ORS	Mr. Mohd. Irshad Hanif
22	XVI	SLP (C)- 12857/2020	ASHOK KUMAR PATHAK AND ORS vs. THE STATE OF BIHAR AND ORS	Mr. Amit Pawan

23	PIL-W	WP (C)- 588/2020	PREM KAPOOR vs. INDIAN COUNCIL OF MEDICAL RESEARCH AND ANR	Mr. Alok Tripathi
24	XVII-A	SLP (C)- 9381/2020	LIFE INSURANCE CORPORATION OF INDIA vs. SAROJ	Mr. D. N. Goburdhan
25	IV-C	SLP (C)- 11894/2020	PANKAJ KUMAR vs. UNION OF INDIA AND ORS	Ms. Vanshaja Shukla
26	XIV	SLP (C)- 9778/2020	THE STATE OF HIMACHAL PRADESH AND ORS vs. DURGA NAND AND ORS	Mr. Samir Ali Khan
27	XIV	SLP (C)- 9779/2020	THE STATE OF HIMACHAL PRADESH AND ORS vs. KAMLA NAND AND ORS	Mr. Samir Ali Khan
28	XIV	SLP (C)- 9780/2020	THE STATE OF HIMACHAL PRADESH AND ORS vs. SUBHASH CHAND AND ORS	Mr. Samir Ali Khan
29	XII	SLP (C)- 9234- 9237/2020	SHANTHI GNANASEKARAN vs. V.G. SANTHOSAM AND ORS	Mr. Avneesh Arputham
30	XVI-A	TP (C) - 716/2020	JAYEETA DAS vs. RAJ KUMAR	Mr. Sumit Kumar

31	IV-B	SLP (C)- 9313/2020	SUKHINDER SINGH BAWA AND ANR vs. BALJEET SINGH	Mr. Gautam Awasthi
32	XI-A	SLP (C)- 11212/2020	MATHAI VANIYATH AND ORS vs. MARTHOMAN CHURCH MULANTHURUTHY AND ORS	Mr. Naveen R. Nath
33	XI-A	SLP (C)D. No.- 12969/2020	THE ADMISSION SUPERVISORY COMMITTEE FOR PROFESSIONAL COLLEGES IN KERALA AND ANR vs. THE PRINCIPAL KANNUR MEDICAL COLLEGE AND ANR	Mr. C. K. Sasi
34	XIV	SLP (C)- 8508/2020	KUBER SECURITIES LTD. vs. C.R.B. CAPITAL MARKETS LTD. (IN LIQUIDATION) AND ANR	Mr. Rajan Narain
35	IV-C	SLP (C)- 7993- 7994/2020	SANURAGA HOSIERY PVT. LTD. vs. THE STATE OF MADHYA PRADESH AND ORS	Ms. Rooh-e-hina Dua
36	XI	SLP (C)- 8027/2020	BNG FASHION GEARS PVT LTD vs. THE STATE OF UTTAR PRADESH	Mr. Avinash Sharma
37	IV-B	SLP (C)- 8127- 8128/2020	UNITED INDIA INSURANCE CO . LTD. vs. RAMA DEVI AND ORS	Mr. Amit Kumar Singh

38	XI-A	SLP (C)- 8685/2020	THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN AND ORS vs. GOPINATHAN NAIR C.M.	Mr. S. Rajappa
39	XVI	SLP (C)- 9066/2020	RAM SUNDAR GHOSH @ RAM KRISHNA GHOSH vs. BAIDYANATH MUKHERJEE AND ORS	Mr. Ajit Sharma
40	IV-C	SLP (C)- 10225/2020	ABDUL HASAN QURESHI vs. STATE OF MADHYA PRADESH AND ORS	Ms. Vanshaja Shukla
41	IV-C	SLP (C)- 9635/2020	NEHA ALIAS TULSI vs. JAIPRAKASH	Ms. Vanshaja Shukla
42	XVII	SLP (C)- 8542/2020	SANGEETA RAY (BHATTACHARJEE) vs. THE SECRETARY SHYAMA PRASAD HIGH SCHOOL JAMSHEDPUR AND ORS	Ms. Anzu. K. Varkey
43	XII	SLP (C)- 8513- 8518/2020	TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LIMITED (TANGEDCO) AND ORS vs. ATLAS PROCESSING MILLS AND ANR	Mr. Vinodh Kanna B.
44	XVII	CA- 2729/2020	TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD. vs. D.B. POWER LTD. AND ANR	Mr. Vinodh Kanna B.

45	IX	SLP (C)- 9119/2020	SARITA PURI vs. RESERVE BANK OF INDIA AND ORS	Mr. Deepak Goel
46	PIL-W	WP (C)- 736/2020	RISHABH JAIN vs. NITAKSHI JAIN	Mr. Dhananjai Jain
47	PIL-W	WP (C)-754/2020	PHOOLCHAND UPADHYAY vs. THE STATE OF UTTAR PRADESH AND ORS	Mr. Shakeel Ahmed
48	XI	SLP (C)- 13549/2020	MANJU SINGH vs. UNION OF INDIA AND ORS	Mr. Ram Lal Roy
49	XVII	CA- 2788/2020	TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD (TANGEDCO) vs. M/S WATSUN INFRABUILD PVT LTD	Mr. Vinodh Kanna B.
50	X	WP (C)- 729/2020	MBNS INSTITUTE OF EDUCATION vs. NATIONAL COUNCIL FOR TEACHER EDUCATION AND ORS	Mr. Chandra Prakash
51	X	WP (C)- 740/2020	SIDDHI VINAYAK COLLEGE vs. NATIONAL COUNCIL FOR TEACHER EDUCATION AND ORS	Mr. Chandra Prakash
52	PIL-W	WP (C)- 775/2020	PRAHLAD NARAYAN SINGH vs. UNION OF INDIA AND ORS	Mr. Sanchit Garga
53	XIV	SLP (C)D.No.- 14800/2020	ORIENTAL INSURANCE CO. LIMITED vs. DHRUBA JYOTI CHOUDHURY AND ORS	Mr. Rameshwar Prasad Goyal

54	IV-A	SLP (C)- 8698/2020	M/S INDO UNIQUE FLAME LTD. vs. M/S KARNATAKA POWER CORPORATION LTD. AND ANR	M/S D.S.K. Legal
55	XII-A	SLP (C)- 8750/2020	M/S ASIAN PACIFIC HOLDINGS vs. M/S. ARCEDO VENTURES AND ORS	Mr. Shashwat Goel
56	XIV	SLP (C)- 9120/2020	SANDEEP KUMAR vs. UNION OF INDIA AND ORS	Ms. Rashmi Singhania
57	XIV	SLP (C)- 8687/2020	KIRAN TANWAR AND ANR vs. KANWAR SINGH TANWAR AND ORS	Mr. R.C. Kaushik
58	XI	SLP (C)- 9070/2020	RAJ KAMAL SINGH vs. THE STATE OF UTTAR PRADESH AND ORS	Mr. Praveen Chaturvedi
59	XIV	SLP (C)D.No.- 15127/2020	ALAM ALI vs. UNION OF INDIA AND ORS	Mr. Sanjeev Malhotra
60	XI-A	SLP (C)- 9308/2020	SHAJIKUMAR S. vs. THE STATE OF KERALA AND ORS	Mr. Mohammed Sadique T.a.
61	X	WP (C)- 753/2020	BRAJESH KASLIWAL vs. UNION BANK OF INDIA AND ORS	Ms. Anzu. K. Varkey
62	PIL-W	WP (C)- 816/2020	SHAJI J. KODANKANDATH vs. UNION OF INDIA AND ORS	Mr. Nishe Rajen Shonker

63	PIL-W	WP (C)- 752/2020	CHANDRA SHEKHAR YADAV AND ANR vs. THE UNION OF INDIA AND ORS	Mr. Awanish Sinha
64	X	WP (C)- 765/2020	DHAR COLLEGE vs. ALL INDIA COUNCIL FOR TECHNICAL EDUCATION	Mr. Chandra Prakash
65	X	WP (C)- 895/2020	GOPAL DUTTA SHUKLA vs. THE BIHAR STATE ROAD TRANSPORT CORPORATION AND ORS	Mr. Sanjeev Malhotra
66	III	SLP (C)- 9251/2020	KSHITIJ JAWAHARLAL SHAH vs. ZARA SHAH	Mr. Haresh Raichura
67	XVI-A	TP (C)- 837/2020	ESHA KHOLSA AND ORS vs. USHA MITTAL AND ORS	Mr. S. Rajappa
68	XI-A	SLP (C)- 10072-10074/2020	K.M. MATHEW vs. THE PRINCIPAL ACCOUNTANT GENERAL (RSA) AND ORS	Mr. Amrendra Kumar Mehta
69	XVII	CA- 2922/2020	JAGDISH PRASAD SARDA vs. ALLAHABAD BANK	Mr. Gaurav Goel
70	PIL-W	WP (C)- 779/2020	RAM CHANDRA AGARWAL vs. UNION OF INDIA AND ORS	Mr. Roshan Santhalia
71	XIV	SLP (C)- 12320/2020	THE ORIENTAL INSURANCE CO. LTD. vs. MOHIT DABAS AND ORS	Mr. Rameshwar Prasad Goyal
72	XIV	SLP (C)- 9474/2020	THE ORIENTAL INSURANCE CO. LTD. vs. NAINA AND ORS	Mr. Rameshwar Prasad Goyal

73	PIL-W	WP (C)- 1022/2020	D. DASHINAMURTHY vs. UNION OF INDIA AND ORS	Mr. Ashwani Bhardwaj
74	IV-B	SLP (C)D.No.- 16571/2020	DEVI KUMARI AND ORS vs. RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ORS	Mrs. Priya Puri
75	PIL-W	WP (C)- 966/2020	CHETNA WELFARE SOCIETY (REGD.) vs. JAWAHAR NAVODAYA VIDYALAYA AND ORS	Ms. Shashi Kiran
76	XI-A	SLP (C)- 10740/2020	SUNIL vs. KRISHNA SWAMY AND ORS	Mr. Nishe Rajen Shonker
77	XII-A	SLP (C)- 11889- 91/2020	THE STATE OF ANDHRA PRADESH AND ANR vs. R KONDALA RAO AND ORS	Mr. Mahfooz Ahsan Nazki
78	XII-A	SLP (C)- 8810/2020	GOKAIAJU VENKATA NARASIMHA RAJU vs. LAKKANENI SATHISH AND ORS	Mr. Mahfooz Ahsan Nazki
79	XIV	SLP (C)- 8763/2020	SOOSHRUT THAKUR vs. THE STATE OF HIMACHAL PRADESH AND ORS	Ms. Rajani Ohri Lal
80	IV-B	SLP (C)- 9468- 69/2020	SANWAL THROUGH HIS LRS. vs. KANHU THROUGH HIS LRS. AND ORS ETC.	Dr. Nirmal Chopra
81	XI-A	SLP (C)- 9049/2020	THE REVENUE DIVISIONAL OFFICER AND ANR vs. JOSE VARGHESE AND ANR	Mr. Nishe Rajen Shonker

82	XVII	SLP (C)D.No.- 14710/2020	UNION OF INDIA AND ORS vs. MD. S. RAHMAN AND ANR	Mr. Gurmeet Singh Makker
83	XVII-A	SLP (C)- 13974/2020	RAJASTHAN HOUSING BOARD vs. ROHIT AGRAWAL	Mr. K.L. Janjani
84	XII	SLP (C)- 13560/2020	R. KRISHNASAMY vs. V. KAVITHA AND ORS	Mr. P.V. Yogeswaran
85	IV-A	SLP (C)- 11245/2020	M/S BAGADIA BROTHERS vs. ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES	Mr. Sameer Parekh
86	IV-C	SLP (C)- 12000/2020	RAJASTHAN PATRIKA PVT. LTD. vs. MANOJ JAIN AND ANR	Mr. Ajay Choudhary
87	XVII-A	CA D.No.- 15531/2020	SUBHADRA DRAVIDA AND ANR vs. GLAXO SMITHKLINE PHARMACEUTICALS LTD. AND ORS	Mr. Prakash Ranjan Nayak
88	IV-B	SLP (C)- 12470/2020	RAJ SINGH AND ORS vs. LAL SINGH AND ORS	Mr. V. K. Sidharthan
89	PIL-W	WP (C)- 549/2020	K.S. RADHAKRISHNAN vs. UNION OF INDIA AND ANR	M/S. Ram Sankar & Co.
90	XI	SLP (C)- 12930/2020	JABAR SINGH AND ORS vs. THE STATE OF UTTAR PRADESH AND ORS	Mr. Varinder Kumar Sharma

91	XIV	SLP (C)- 13614/2020	RAJIV NATH REKHI vs. PUSHPA SHARMA AND ORS	Mr. Yadav Narender Singh
92	XI-A	SLP (C)- 8861/2020	RAJESH SIVASANKARA PILLAI AND ANR vs. THE FEDERAL BANK LTD AND ORS	Mr. T. S. Sabarish
93	IV-A	SLP (C)- 8885- 8886/2020	S PREMANANDA vs. THE SECRETARY TO GOVERNMENT EDUCATION DEPARTMENT AND ORS	Mr. Sarvam Ritam Khare
94	IX	SLP (C)- 9004- 9014/2020	RAMDAS SITARAM MOHITE vs. SHASHIKALA RAMRAO PALSHIKAR (SINCE DECEASED THR. LRS.) AND ANR ETC.	Mr. Anand Dilip Landge
95	IV-C	SLP (C)- 8269/2020	NEMICHAND KESHARWANI vs. UNION OF INDIA AND ORS	Mr. Dushyant Parashar
96	XIV	SLP (C)- 12402/2020	GANGA DHAR (DEAD) THROUGH HIS LRS. vs. GANGI AND ANR	Mr. Ajay Marwah
97	XVII	SLP (C)- 8702/2020	SUJIT KUMAR vs. CENTRAL COALFIELDS LTD. AND ORS	Mr. Manish Kumar
98	X	WP (C)- 944/2020	Dr. KIRAN KUSHWAHA AND ORS vs. THE STATE OF UTTAR PRADESH AND ORS	Mr. Praveen Swarup
99	XIV	SLP (C)- 12209/2020	SOM DUTT AND ORS vs. P.K.GUPTA AND ORS	Mr. Amit Pawan

100	IV-A	SLP (C)- 9106/2020	M/S ORANGE SELF STORAGE PRIVATE LIMITED vs. H.R. SURESH	Mr. Mahesh Thakur
101	III	SLP (C) D.No.- 15924/2020	THE STATE OF GUJARAT AND ORS. vs. DEEP ASSOCIATION	Mr. Aniruddha P. Mayee
102	III	SLP (C)- 12655- 12656/2020	RATANBEN CHHATRASINH CHAUHAN AND ORS. vs. THE DEPUTY COLLECTOR ULC DEPARTMENT VADODARA AND ORS	Mr. O.P. Bhadani
103	IV-A	SLP (C)- 9137/2020	ABDUL RAHEEM vs. THE CHIEF ENGINEER AND ORS	Mr. S.N. Bhat

TAKE FURTHER NOTICE THAT IN CASE OF FAILURE TO PAY THE REQUISITE 'COURT-FEE' WITHIN ONE MONTH, FROM THE DATE OF THIS NOTICE, PROCEEDINGS UNDER RULE 9(3) OF ORDER VIII READ WITH NOTE APPENDED TO THIRD SCHEDULE TO THE SUPREME COURT RULES 2013, SHALL BE INITIATED.

THEREFORE, THE CONCERNED ADVOCATES-ON-RECORD/PETITIONERS-IN-PERSON ARE REQUIRED TO FILE THE REQUISITE COURT FEE IN THEIR RESPECTIVE MATTER(S) WITHIN ONE MONTH FROM THE DATE OF THIS NOTICE, FAILING WHICH ACTION AS ABOVE SAID SHALL BE INITIATED.

Sd/-
(H.K.JUNEJA)
Registrar (J-V)

Concerned Advocates-on-Record/
Petitioners-in-Person